

23

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

23.

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMT – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CPNo.5/241/HDB/2017
NAME OF THE COMPANY	Teckbond Laboratories Pvt Ltd
NAME OF THE PETITIONER(S)	Vamsidhar Maddipatla
NAME OF THE RESPONDENT(S)	Teckbond Laboratories Pvt Ltd & Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Manasi Chaudhari for M V Pratap Kumar	Advocate	adv.manasi.chaudhari@gmail.com	Manasi

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Prahastha M.	Advocate	prahastha.m@tatkaligal.com	Prahastha
SUMAN BIJARNIA (For R1, R3)	PCS	ssumanbijarnia@gmail.com	Suman

ORDER

Heard Mr. M. Chaudari representing Mr. M. V. Pratap Kumar Learned Counsel for the Petitioner and Mr. M. Prahastha, Learned counsel for R.2, R.5 & R.6 and Ms. Suman Bijarnia for R.1 & R.3. The Learned Counsel for the petitioner requested to adjourn the case for two weeks.

Post the case on 23.02.2018.



MEMBER (Tech)



MEMBER (Judi)